

FORM A
PUBLIC ANNOUNCEMENT
[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]
FOR THE ATTENTION OF THE STAKEHOLDERS OF RARTOGO TECH PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of Corporate Debtor	RARTOGO TECH PRIVATE LIMITED
2. Date of incorporation of Corporate Debtor	17th October 2017
3. Authority under which the Corporate Debtor is incorporated/ registered	Companies Act 1956, ROC Delhi
4. Corporate Identity Number of the Corporate Debtor	U72900HR2022PTC107217
5. Address of the Registered Office and Principal Office (if any) of the Corporate Debtor	N-180 SF, Mayfield Gardens, Gurgaon, Haryana, India, 122001
6. Liquidation commencement date of the Corporate Debtor	18th November 2024
7. Name of the Liquidator: Address of the Liquidator: Email address of the Liquidator: Telephone number of the Liquidator: Registration number of the Liquidator:	Ganesh Panduranga Pai No. 68, 6B, 6th Floor, Chitrapur Bhawan, 8th Main, 15th Cross Malleshwaram Bangalore 560055 pragnya.cas@gmail.com 9845666596; 080-23565641 IBBI/IPA-001/IP-P01313/2018-19/12054
8. Last date of Submission of claims	19th December 2024

Notice is hereby given that RARTOGO TECH PRIVATE LIMITED commenced the voluntary liquidation on 18th November 2024.
The stakeholders of RARTOGO TECH PRIVATE LIMITED are hereby called upon to submit proof of their claims, on or before 19th December 2024, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Ganesh Panduranga Pai
Insolvency Professional
IBBI/IPA-001/IP-P01313/2018-19/12054

Date : 22th November 2024
Place : Bangalore

INVITATION FOR EXPRESSION OF INTEREST
FOR CONSTRUCTION AGENCY
This invitation for participation in EOI is being made by
Resolution Professional in terms of Section 20 of IBC, 2016,
as further approved by COC in its meeting held on 14.11.2024

RELEVANT PARTICULARS

1. Name of the Corporate Debtor	Ferrous Infrastructure Private Limited
2. Date of incorporation of Corporate Debtor	02-02-2006
3. Corporate Identity Number	U45201DL2006PTC145748
4. Address of the Regd. Office & Principal office (if any) of the Corporate Debtor	Regd. Office: 9-22, Lower Ground Floor, Jangraura Extension, New Delhi-110014
5. Correspondence Address and email to be used for correspondence with the Resolution Professional	Correspondence Address: Unit No. 2514, Fifth Floor, Tower A, The Corethurn, Sector 62, Noida, U.P. – 201301; Email id for correspondence: cnp.ferrousinfra@gmail.com

Terms for the appointment of Enabling Construction Agency

1. Expression of Interest is invited from interested parties for appointment as Enabling Construction Agency for construction related activities in Project located at Ferrous City, Sector 19, Dharuhera, Haryana Project;

2. EOI are invited from Individuals/Firms/Companies ("Applicant");

3. Applicants Experience;

a. Individual/ Partnership Firm / Company shall have experience for not less than 10 years in construction related activities;

b. Preference would be given for Applicants having experience in designs, planning as well as execution of High Rise RCC framed structure buildings.

4. Brief scope of work of the Project located at Ferrous City, Sector 19, Dharuhera, Haryana can be found at webpage <https://www.ferrousinfra.in/>;

5. The EOI with a complete profile of its directors, registrations particulars may be submitted at the email id cnp.ferrousinfra@gmail.com and the original copy of the same may be submitted at contact address mentioned in the webpage only, latest by Thursday 28.11.2024.

6. Incomplete and late EOI are liable to be rejected summarily.

7. In case of any query, applicants may email at cnp.ferrousinfra@gmail.com;

Sd/-
Ashish Singh
RP of Ferrous Infrastructure Private Limited
IP Regn. No. IBBI/IPA-002/IP-N00416/2017-18/11230
Date: 21.11.2024
Place: New Delhi

POSSESSION NOTICE

WHEREAS, the authorized officer of **Jana Small Finance Bank Limited** [Formerly known as Janalakshmi Financial Services Limited], under the Securitization And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002 and in exercise of powers conferred under section 13(2) read with rule 3 of the Security Interest (Enforcement) Rules 2002 issued **demand notices** to the borrower(s)/ Co-borrower (s) calling upon the borrowers to repay the amount mentioned against the respective names together with interest thereon at the applicable rates as mentioned in the said notices within **60 days** from the date of receipt of the said notices, along with future interest as applicable, incidental expenses, costs, charges etc. incurred till the date of payment and/ or realisation.

Sr. No.	Loan No.	Borrower/ Co-Borrower/ Guarantor/ Mortgagor	13(2) Notice Date/ Outstanding Due (In Rs.) as on	Date/ Time & Type of Possession
1.	45129420001837	1) Mr. Vinay Kumar (Applicant), 2) Mrs. Sony (Co-Applicant)	04.09.2024 Rs.11,29,461/- (Rupees Eleven Lakh Twenty Nine Thousand Four Hundred and Thirty One Only) as on 03.09.2024	Date: 21.11.2024 Time: 10:55 P.M. Symbolic Possession

Description of Secured Asset: Plot No B-1/22, Flat No SF-3, Second Floor with Roof Right, LIG Area Measuring 306 Sq.ft., situated at DLF Ankur Vihar, Vill. Loni, Ghaziabad, U.P. Owned by **Mrs. Sony, W/o. Mr. Vinay Kumar. Bounded by: East: Other's Property, West: Other's Property, North: Other's Property, South: Rasta 40 Ft. wide.**

Whereas the Borrower/s/ Co-Borrower/s/ Guarantor/s/ Mortgagors, mentioned herein above have failed to repay the amounts due, notice is hereby given to the Borrower/s mentioned herein above in particular and to the Public in general that the authorised officer of **Jana Small Finance Bank Limited** has taken **symbolic possession** of the properties/ secured assets described herein above in exercise of powers conferred on him under Section 13(4) of the said act read with Rule 8 of the said rules on the dates mentioned above. The Borrower/s/ Co-Borrower/s/ Guarantor/s/ Mortgagors mentioned herein above in particular and the Public in general are hereby cautioned not to deal with the aforesaid properties/ Secured Assets and any dealings with the said properties/ Secured assets will be subject to the charge of **Jana Small Finance Bank Limited**.

Place: Delhi NCR
Date: 22.11.2024

Sd/- Authorised Officer,
Jana Small Finance Bank Limited

JANA SMALL FINANCE BANK

Registered Office: The Fairway, Ground & First Floor, Survey No.10/1, 11/2 & 12/2B, Off Domlur, Koramangla Inner Ring Road, Next to EGI Business Park, Challaghatta, Bangalore-560071, Branch Office: 16/12, 2nd Floor, W.E.A, Arya Samaj Road, Karol Bagh, New Delhi-110005.

FORM A
PUBLIC ANNOUNCEMENT
[Under regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]
FOR THE ATTENTION OF THE CREDITORS OF SUICH INDUSTRIES LIMITED

RELEVANT PARTICULARS

1. Name of The Corporate Debtor	Suich Industries Limited
2. Date of Incorporation of Corporate Debtor	17/07/2008
3. Authority under which Corporate Debtor is Incorporated / Registered	Registrar of Companies (ROC), Delhi
4. Corporate Identity Number / Limited Liability Identification Number of Corporate Debtor	L51506DL2008PLC181023
5. Address of The Registered Office And Principal Office (If Any) of Corporate Debtor	Plot Number 68, IIInd Floor, Block-5, Naiwala, Karol Bagh, North Delhi -110005
6. Insolvency Commencement Date in respect of Corporate Debtor	19/11/2024 (Order Received on 21/11/2024)
7. Estimated Date Of Closure of Insolvency Resolution Process	17.05.2025
8. Name and Registration Number of the Insolvency Professional acting as Interim Resolution Professional	Bhim Sain Goyal IBBI/IPA-002/IP-N00726/2018-2019/12216
9. Address And E-Mail of The Interim Resolution Professional, as Registered with the Board.	M-215, Rear Ground Floor, Greater Kailash-II, New Delhi-110048, bsgoyal1@gmail.com
10. Address and E-Mail to be used for Correspondence with the Interim Resolution Professional	M-215, Rear Ground Floor, Greater Kailash-II, New Delhi-110048 Email: cirpsuich@gmail.com
11. Last Date For Submission of Claims	05.12.2024
12. Classes of Creditors, if any, under Clause (b) of Sub-Section (6A) of Section 21, ascertained by the Interim Resolution Professional	NA
13. Names of Insolvency Professionals identified to act as Authorised Representative of Creditors in a Class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of Authorised Representatives are available at:	NA

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench, Court-V, has ordered the commencement of a corporate insolvency resolution process of the Suich Industries Limited, vide order dated 19/12/2024, in Company Petition No. CP (IB) No. 662 (ND) 2023.

The creditors of Suich Industries Limited are hereby called upon to submit their claims with proof on or before 03/12/2024 to the interim resolution professional at the address mentioned against entry no. 10 only.

The Financial Creditors shall submit their proof of claims by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. The proof of claims is to be submitted by way of the following specified forms along with documentary proof in support of their claims.

Form B- for claims by Operational Creditors (except Workmen and employees),
Form C- for Claims by Financial Creditors,
Form D- for Claims by a workman and employee,
Form E- for Claims by authorized Representative of workmen and employees,
Form-F- for Claims by creditors other than financial creditors and operational creditors.

In order to get the copy of form, you may download the abovementioned forms from the website as prescribed under Insolvency and Bankruptcy Board of India (Insolvency Resolution process for corporate persons) Regulation, 2016.

Submission of false or misleading proofs of claim shall attract penalties. All claimants are advised to invariably mention their PAN, email id and phone number in the claim forms.

Sd/-
(Bhim Sain Goyal)
Interim Resolution Professional
Rgn. No. IBBI/IPA002/IP-N00726/2018-19/12216

Date: 21/11/2024
Place: New Delhi

यूनियन बैंक
ऑफ इंडिया
भारत सरकार का उपकार
A Government of India undertaking

Union Bank
of India

BRANCH DHANKOT VILLAGE DHANKOT
DIST. GURGAON, HARYANA-122505

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with Rule 8/ 9 of the Security Interest (Enforcement) Rule, 2002

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor (s) that the below described immovable property mortgaged / charged to the Secured Creditor, the possession of which has been taken by the Authorized Officer of Union Bank of India (secured creditor), will be sold on "As is where is", "As is what is" and "Whatever there is" on the date mentioned below, for recovery of dues as mentioned hereunder to Union Bank of India from the below mentioned Borrower(s) & Guarantor(s). The Reserve Price and the Earnest Money Deposit are also mentioned hereunder:

S. No.	Name of Branch / Name & address of Borrower & Guarantor	Description of the Immovable property put for auction & Status of the Possession	Dues to be recovered from Borrower/ Guarantor (Rs.)	Reserve Price (Rs.)	Date and Time of Auction
				EMD Bid Increment	
1	Borrower(s) Mr. Kapil Kumar, H.No. 1134/1, Gali No.9, Surat Nagar-II, Gurgaon Haryana	All that piece and parcel of Residential Plot situated at Khasra No. 7626/121, Adm. 61 Sq. Yards, Gali No. 3, Opp. Railway Line & Chiragv hospital, Jal Vihar, Swaroop Garden, Near Railway Station, Gurugram. In the name of Mr. Kapil Kumar, admeasuring 61.00 Sq. yd Bounded by (as per Deed), East: Other Property, West: 15 Ft. Road, North: Other Property, South: Owner Property	Rs. 11,20,671.57 as per demand notice dated 03.04.2021 with further interest, cost & expenses thereon	Rs. 31,50,000/- Rs. 31,50,000/- Rs. 31,500/-	31-12-2024 12:00 Noon to 05:00 PM (with unlimited extension of 10 minutes each)

For detailed terms and condition of the sale, please refer to the link provided in <https://ebkray.in> and <https://www.unionbankofindia.co.in/auction-property/view-auction-property.aspx>

Date : 20-11-2024, Place : Gurugram

Authorised Officer, Union Bank of India

ਪੰਜਾਬ ਨੈਸ਼ਨਲ ਬੈਂਕ
..... ਮਰੋਸੇ ਕਾ ਪ੍ਰਤੀਕ!

punjab national bank
... the name you can BANK upon!

Circle Office : Raj Tower, Shivaji Nagar
Delhi Road, Saharanpur-247001 (UP)

E-AUCTION SALE NOTICE

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the constructive/physical/ symbolic possession of which has been taken by the Authorised Officer of the Bank/ Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on the date as mentioned in the table herein below, for recovery of its dues due to the Bank/ Secured Creditor from the respective borrower (s) and guarantor (s). The reserve price and the earnest money deposit will be as mentioned in the table below against the respective properties.

SCHEDULE OF THE SECURED ASSETS

S. No.	Name of Branch Name of the Account Name & Addresses of the Borrower/Guarantor	Description of the Immovable Properties Mortgaged/ Owner's Name (Mortgagors of Property (ies))	Dt of Demand Notice u/s 13(2) of SARFAESI ACT, 2002 Outstanding Amount Possession Date of u/s 13(4) of SARFAESI ACT, 2002 Nature of Possession Symbolic/ Physical/ Constructive	Reserve Price	DATE & TIME OF AUCTION	Details of The Encumbrances Known To The Secured Creditors
				EMD Last Date of Deposit of EMD Bid Increase Amount		
1.	PNB : Delhi Road, Saharanpur Shri Anuj Kumar S/o Shri Raja Ram R/o H. No. PN/246, Near Shiv Mandir, Opp. ITI, Prem Nagar Colony, Delhi Road, Saharanpur-247001 & Shri Raja Ram s/o Shri Foola Singh R/o H. No. PN/246, Near Shiv Mandir, Opp. ITI, Prem Nagar Colony, Delhi Road, Saharanpur-247001	Residential House built on Plot measuring 75 Sq Yards or 62.70 Sq Meters having Dimensions in East 22 feet 6 inch, West 22 feet 6 inch, North 30 feet, South 30 feet pertaining to Khasra No. 86 situated at Gram Milakwajuddinpur, Paragana, Tehsil & Distt. Saharanpur owned by Shri Raja Ram S/o Foola Singh vide Sale Deed registered at Bahi No. 1, Jild No. 3072, Page 297 AD, Book no. 1, Jild No. 3376, Pages 343/348 at No. 8987 on 27.06.1989 by Sub-Registrar, Saharanpur. Boundaries as per Sale Deed – East: Rasta 10 feet wide, West: Plot Others, North: Remaining Part of Plot 75 sq yards, South: Plot Kisan Bahadur	15-04-2024	Rs. 15,11,000/-	16-12-2024 from 11:00 AM to 04:00 PM	Not Known
			Rs. 15,43,980.22/- with further interest & other expenses	Rs. 1,51,000/-		
			29-07-2024	Rs. 20,000/-		
			Symbolic			
2.	PNB : Beri Bagh, Saharanpur Shri Rakesh Bhardwaj S/o Shri Som Dutt Sharma R/o H. No. 3/1489-1490, Mohalla Janakpuri, Bajoria Road, Saharanpur-247001 (U.P.) & (Guarantor) Smt. Indu Sharma W/o Shri Rakesh Bhardwaj R/o H. No. 3/1489-1490, Mohalla Janakpuri, Bajoria Road, Saharanpur-247001 & Shri Sanjay Kr Sharma S/o Sunder Lal Sharma R/o H. No. 21/37, Saket Colony, Hakikat Nagar, Near Balaji Mandir, Saharanpur	Residential House west facing bearing MPL No. 3/1489-1490 measuring 62.50 Sq Yards or 52.25 Sq Meters situated at Mohalla Janakpuri Saharanpur owned by Shri Rakesh Bhardwaj S/o Shri Som Dutt Sharma vide Sale Deed registered at Bahi No. 1, Jild No. 3072, Page 297 AD, Book no. 1, Jild No. 3376, Pages 343/348 at No. 8987 on 27.06.1989 by Sub-Registrar, Saharanpur. Boundaries as per Sale Deed – East: House K D Sharma, West: Road 4-meter wide, North: House Anil Dutt Sharma, South: House Gajendra Sharma	20-04-2024	Rs. 30,03,000.00	16-12-2024 from 11:00 AM to 04:00 PM	Not Known
			Rs. 25,80,615.51/- with further interest and other expenses	Rs. 3,01,000/-		
			10-07-2024	Rs. 31,000/-		
			Symbolic			
3.	PNB : Khalsi Line, Saharanpur Shri Abhishek Kumar S/o Shri Sandeep Kumar Saini R/o- Near Pranami Mandir, Shyamoli Colony, Dhoobi Ghat, Saharanpur -247001 & Shri Abhishek Kumar S/o Shri Sandeep Kumar Saini R/o- H.No. 61, Hanuman Nagar, Near Behat Road, Saharanpur-247001 & (Guarantor) Mohd. Anas S/o Afak Ahmed R/o- Vardhman Colony, Behind Power House, Jain Bagh, Saharanpur	Double Story Residential House Built on Western Part of Plot No.147 Bearing MPL No. 61 Pertaining to Khasra No. 305/1, 306, 310 & 312 Measuring area 90 Sq Yards or 75.25 Sq Meters having Dimension in East 45ft., West 45ft., North 18ft & South 18ft situated at Dara Milkana Swad Bairoon Dar Abadi Hanuman Nagar, Paragana, Tehsil & District Saharanpur vide Sale Deed Registered on Bahi No. 1, Jild No. 6835, Pages 93-124 at Sr. No. 186 on Dated 06.01.2022 at SRO-III, Saharanpur. Boundries area as under (as per sale deed) East: Part of Plot no. 147 of Smt. Kiran Bhatia, West: Plot no. 145, North: Road 15ft or 4.57 Meter wide, South: Plotno.148	20-01-2024	Rs. 29,00,000/-	16-12-2024 from 11:00 AM to 04:00 PM	Not Known
			Rs. 28,06,006.00/- with further interest & other expenses	Rs. 2,90,000/-		
			06-06-2024	Rs. 30,000/-		
			Symbolic			
4.	PNB : Civil Lines, Saharanpur Sh. Ravi Kumar S/o Sh. Lal Chand & Sh. Lal Chand S/o Sh. Sadhu Ram (Both) R/o 1/1320, Kala Kotwal Near Shiv Mandir, Khalsi Line, Saharanpur & (Guarantor) Sh. Trilok Singh Chawala R/o Mission Compound, Opp. Kiran Plaza, Saharanpur-247001	One Residential House pertaining old MPL No.1/751 & New No.1/1320 measuring area 42 sq yards or 35.12 sq mtrs having Dimension in East 16' 3", West 20' 6", North 19' 6", South 21' 6" consisting all constructions therein & land beneath the same with internal construction with electric fitting connection with roof with all rights related to it situated at Nai Mandi Khalsi Line, Saharanpur. Owned by Shri Ravi Kumar S/o Lal Chand. Bounded as under: East: Wall Sold thereafter Ahata Railway, West: House owned by other & Rasta Gali 5 ft wide, North: Wall sold thereafter Ahata Railway, South: House owned by other	02-09-2021	Rs. 6,10,000/-	16-12-2024 from 11:00 AM to 04:00 PM	Not Known
			Rs. 3,67,109/- with further interest and other expenses	Rs. 65,000/-		
			24-11-2021	Rs. 7,000/-		
			Symbolic			
5.	PNB : Civil Lines, Saharanpur Shri Arun Jain S/o Vijay Jain R/o- 8/2024 Turiya Nand Wali Gali No. 6, Krishna Nagar Saharanpur-247001, Smt. Sangeta Jain W/o Shri Arun Jain R/o- 8/2024, Turiya Nand Wali Gali No. 6, Krishna Nagar, Saharanpur & (Guarantor) Smt. Nisha Goyal W/o Shri Sandeep Goyal R/o 6/1, Behat Road, Near Balaji Mandir, Rohini Garden, Saharanpur	Residential house constructed on private Plot no 2 measuring area 70 sq yards or 58.52 sq mt. having Dimension in East & West 21ft, North & South 30 ft bearing MPL No. 8/1231 with all rights related to it situated at Mohalla Krishna Nagar, Saharanpur in the name of Smt Sangeta Jain W/o Shri Arun Kumar Jain vide Sale Deed Registered at Bahi No. 1, Jild no 4930, pages 367/418 at Sr. No. 2875 on dated 02.05.2008 in the Office of Sub Registrar, Saharanpur. Boundries Area as under – East: Road 9 feet wide, West: School Swami Turiyanand, North: Private plot no 1 Smt Seema Jain, South: Private Plot no 3 Sanjay Jain	30-04-2024	Rs. 19,95,000/-	16-12-2024 from 11:00 AM to 04:00 PM	Not Known
			Rs. 14,80,369.90/- with further interest & other expenses	Rs. 2,00,000/-/-		
			10-07-2024	Rs. 20,000/-		
			Symbolic			
6.	PNB : Civil Lines, Saharanpur Shri Rishpal Singh S/o Lakhn Singh R/o- Plot No. 4, Kh. No. 262/4, Minjula, Wake Dara Khanalampura, Bharanpuri Colony, Saharanpur -247001, Shri Amit Kumar S/o Shri Rishpal Singh R/o- Plot No. 4, Kh. No. 262/4, Minjula Wake Dara Khanalampura, Bharanpuri Colony, Saharanpur -247001 & (Guarantor) Shri Basant Ram S/o Late Shri Akshya Lal Ram, R/o- 269-B, Railway Colony, Near Sofia Girls School, Saharanpur	One House constructed over one Plot of Land no. 4 measuring area 75.83 sq Yards or 63.40 sq Meter having Dimension in East 20ft, West 22ft, North 32ft 6 inch, South 32ft 6 inch relating to Khasra no. 262/4 M situated at Brahampuri Colony, Dara Khanalampura, Saharanpur. Bounded by: East: Rasta 15 feet wide, West: Saharanpur Public School, North: House of Others, South: Plot no. 3 of Pratibha	31-03-2024	Rs. 23,30,000/-	16-12-2024 from 11:00 AM to 04:00 PM	Not Known
			Rs. 20,01,533.13/- with further interest & other expenses	Rs. 2,33,000/-		
			20-07-2024	Rs. 25,000/-		
			Symbolic			
7.	PNB : GANGOH (E-OB), Saharanpur Sh. Manoj Kumar S/o Sh. Vijaypal Singh Add 1: D-26, Officers Colony, Delhi Road, Saharanpur -247001 (U.P.); Add 2: H.No. 400, 1st Floor, New Avas Vikas Colony, Saharanpur-247001 (U.P.) & Smt. Neelam W/o Sh. Manoj Kumar Add 1: D-26, Officers Colony, Delhi Road, Saharanpur -247001 (U.P.); Add 2: H.No. 400, 1st Floor, New Avas Vikas Colony, Saharanpur-247001 (U.P.) & (Guarantor) Sh. Lokendra Kumar S/o Sh. Chamian Lal Add 1: H. No. 3/335-A, Kapil Vihar Colony, Star Paper Mill Road, Saharanpur-247001 (U.P.); Add 2: C/o Pal Sweets, Star Paper Mill Road, Saharanpur-247001 (U.P.)	Residential house bearing MPL No. 2B/3615/EWS/ 400 measuring area 47.77 Sq Meters having Dimensions in East & West 5.05 meter, North & South 9.56 meter with all construction therein & land beneath the same with all rights related to it situated at Pathanpura Plan No. 5, New Avas Vikas Colony (Shaheed Bhagat Singh Nagar), Saharanpur in the name of Smt. Neelam W/o Sh. Manoj Kumar vide sale deed registered at Bahi No. 1, Jild No. 6057/ pages 247 to 292 at S. No. 885 on 16.05.2019 in the office of Sub-Registrar, Saharanpur. Boundaries as per Sale Deed – East: House No. 407, West: House No. 399, North: House No. 395, South: House No. 401 & Road 6 meter wide	28-04-2024	Rs. 20,97,000/-	16-12-2024 from 11:00 AM to 04:00 PM	Not Known
			Rs. 28,47,424.20/- with further interest & other expenses	Rs. 2,10,000/-		
			17-08-2024	Rs. 21,000/-		
			Symbolic			
8.	PNB : GANGOH (E-OB), Saharanpur Mr. Aadeeb Brother, Jallalabad Road, Near Slaughter House, Saharanpur, Distt. Saharanpur & (Guarantor) Aadeeb Brother C/o M/s Nadeem Brothers, Gangoh Khalsa Bahar Hadood, Gangoh Titro Road, Distt. Saharanpur & Sh Nadeem S/o Yasin (Prop.) R/o Near Talyian Masjid Gulam Ouliyah, Gangoh, Saharanpur & (Guarantor) Mohd. Saleem Ahmed S/o Yasin, Irfan S/o Yasin, Mohd Nadeem S/o Yasin (All) R/o Near Talyian Masjid, Gulamuliyah, gangoh, Saharanpur-247001 & Smt. Bano W/o Nawab R/o- Chausana, Tehsil Kairana	Immovable Property bearing Khasra no. 1004 measuring 11470 sq mtr. standing in the name of Mr. Nadeem , Mr. Saleem Ahmed , Mr. Hazi Irfan all sons of Hazi Yasin & Mrs. Bano W/o Nawab situated at Gangoh Khalsa Bahar Hadood, Pargana Gangoh Distt. Saharanpur Sale Deed No. 6285 dated 26.05.2005 & Bounded as under (as per site) North: Slaughter House, South: Kachha Road, East: Slaughter House of Nadeem Ahmed, West: Property of Nadeem Khan	17-10-2022	Rs. 1,95,00,000/-	16-12-2024 from 11:00 AM to 04:00 PM	Not Known
			Rs. 64,20,235.20/- with further interest & other expenses	Rs. 19,50,000/-		
			16-01-2023	Rs. 2,00,000/-		
			Symbolic			
9.	PNB : GANGOH (E-OB), Saharanpur Shri Yogesh Rohila S/o Shri Ramesh Chand (Prop. M/s Rohila Kiryana Shop) R/o- Nagar Palika Road, Bazar Najul, Gangoh, District Saharanpur-247001 & Shri Yogesh Rohila S/o Shri Ramesh Chand (Prop. M/s Rohila Kiryana Shop) R/o - Vill. Sangathera, P.O. Mahangi, Gangoh, District Saharanpur	Residential Property measuring area 13.47 Sq Meter or 16.04 Sq Yards situated at Mohalla Batui, Near Mohalla Batui, Rai, Khasra Gangoh, Pargana Gangoh, Tehsil Nakur, District Saharanpur. Owned by Shri Yogesh Kumar Rohila S/o Shri Ramesh Chand. Bounded as under: East – 12ft Pukhta Road, West – Police Chowki, North – Police Chowki, South – Property of Shri Gopal	08-02-2018	Rs. 7,30,000 /-	16-12-2024 from 11:00 AM to 04:00 PM	Not Known
			Rs. 17,32,981.00/- with further interest and other expenses	Rs. 80,000/-		
			18-05-2018	Rs. 10,000/-		
			Symbolic			
10.	PNB : N.A.V., Saharanpur Shri Deepak Gambhir S/o Shri Raj Kumar Gambhir R/o H. No. 1/7606/2, Laxman Singh Colony, Near Mission Compound, Saharanpur-247001 & Smt. Divya Gambhir W/o Shri Deepak Gambhir R/o H. No. 1/7606/2, Laxman Singh Colony, Near Mission Compound, Saharanpur-247001	All that Flat, having Flat No. 206 situated on IIInd Floor without roof rights with all fixtures and fittings all rights of egress and ingress constructed on land bearing Khasra No. 225Kha having super area 79.48 Sq Meters situated at Mauja Dhoran Khas, Distt. Dehradun duly registered at Sub-Registrar-IV, Dehradun at Book No. 1, Vol No. 5348, Page No. 1 to 30 at document no. 5069 dated 28.11.2020. Boundaries are as under – East: 20 Ft wide road on Ground Floor, West: Flat No. 205 thereafter 40 Ft wide road on ground floor, North: Land of others, South: Property of Krishna Home	01-02-2024	Rs. 42,14,000/-	16-12-	